

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A(CAA) No.442/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Spatial Services Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~Adv. Manj Shukla, Adv.~~

~~Petitioner~~

~~KS~~

Ms. MEENAKSHI MANOT, ADV.

PETITIONER

M Manot  
12/10/17.

ORDER

Ld. Counsel for the petitioner is present.

Heard. Order is reserved.

*Jd*  
(Jinan K.R.)  
Member (J)

*Jd*  
(Vijai Pratap Singh)  
Member (J)